

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**RAJYA SABHA
UNSTARRED QUESTION NO. 774
TO BE ANSWERED ON 25/07/2025**

CONSTRUCTION OF HOUSES UNDER PMAY-G

774 Shri Rajendra Gehlot:

Will the Minister of Rural Development be pleased to state:

- (a) the district-wise number of houses proposed for construction and fully constructed in the State of Rajasthan under Pradhan Mantri Awas Yojana- Gramin (PMAY-G);
- (b) the district-wise details of the total funds allocated, distributed and utilized under PMAY-G in the State of Rajasthan from 2022 till current financial year; and
- (c) the district-wise number of beneficiaries in Jodhpur, Barmer and Nagaur districts of Rajasthan from 2022 till current financial year?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): In order to achieve the objective of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to eligible rural households for the construction of pucca houses with basic amenities. The Union Cabinet has approved the proposal for the continuation of PMAY-G during FY 2024-25 to 2028-29 for construction of 2 crore additional rural houses. The State of Rajasthan has been allocated a total target of 24,97,121 and both SECC 2011 based Permanent Wait List (PWL) and Awas+ 2018 lists of the State has been saturated. Further, the district-wise details of number of houses sanctioned and number of houses completed are given at **Annexure**.

(b): Under PMAY-G, Central assistance is released directly to the State/Union Territory (UT) considering the State/UT as a unit. Further release of these funds to beneficiaries is done by the respective State/UT Governments. The district-level data related to funds utilised, Financial Year wise can be seen at the programme website at "https://rhreporting.nic.in/netiay/FinancialProgressReport/Report_HighLevel_FinancialProgress.aspx". Further, Central share of Rs. 3,464.99 crore has been released to the State of Rajasthan since FY 2022.

(c): The number of houses sanctioned under PMAY-G in Jodhpur, Barmer and Nagaur districts from the FY 2022 till current Financial year are 20302, 43023 and 14256 respectively.

ANNEXURE

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 774 to be answered on 25.07.2025.

District-wise houses sanctioned and houses completed in the State of Rajasthan under PMAY-G:

SNo.	District	Houses Sanctioned	Houses Completed
1	Ajmer	10,107	7,141
2	Alwar	8,872	6,433
3	Anoopgarh	34,537	26,320
4	Balotra	59,219	43,564
5	Banswara	2,30,614	1,95,353
6	Baran	75,207	47,646
7	Barmer	1,78,863	1,37,765
8	Beawar	23,206	15,712
9	Bharatpur	6,286	6,142
10	Bhilwara	64,782	39,925
11	Bikaner	1,00,333	66,208
12	Bundi	67,312	47,270
13	Chittorgarh	52,207	35,825
14	Churu	46,137	30,683
15	Dausa	14,400	11,611
16	Deeg	7,187	6,627
17	Dholpur	14,518	10,635
18	Didwana_Kuchaman	20,166	12,559
19	Dudu	7,151	4,571
20	Dungarpur	1,57,401	1,24,843
21	Gangapur City	23,731	13,381
22	Hanumangarh	45,920	32,568
23	Jaipur	14,907	10,158
24	Jaisalmer	66,626	43,335
25	Jalore	32,189	24,687
26	Jhalawar	1,26,719	80,547
27	Jhunjhunu	2,806	1,794
28	Jodhpur	58,071	37,930
29	Karauli	45,517	30,753
30	Kekri	18,755	15,015
31	Khairthal_Tijara	4,508	2,961
32	Kota	44,537	27,080
33	Kotputli_Behrur	3,356	2,498
34	Nagaur	40,118	26,922
35	NeemKa Thana	1,824	1,368
36	Pali	37,852	28,637
37	Phalodi	57,613	42,630
38	Pratapgarh	93,956	68,202
39	Rajsamand	37,823	25,199
40	Salumer	60,131	42,788
41	Sanchor	39,603	34,639
42	SawaiMadhopur	40,511	24,258
43	Shahpura	31,250	22,502
44	Sikar	5,507	3,080
45	Sirohi	49,162	36,999
46	Sri Ganganagar	41,818	29,951
47	Tonk	73,416	50,511
48	Udaipur	1,55,215	1,11,274
	Total	24,31,946	17,48,500
